

(J.H.C. Sch. 1-7)

From:

Sunil Kumar Singh No.1,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

☎ : Office – 0651-2481449

Fax No. – 0651 – 2481116

File No. XXII(6)/1/2021-22/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

1. Ms. Babita Mittal, Probationary Civil Judge (Jr. Div.), Bokaro
2. Sri Julian Anand Toppo, Probationary Civil Judge (Jr. Div.), Bokaro
3. Ms. Sandhya Prasad, Probationary Civil Judge (Jr. Div.), Bokaro
4. Sri Deepak Kumar Sahu, Probationary Civil Judge (Jr. Div.), Bokaro (Bermo at Tenughat)
5. Sri Tausif Meraz, Probationary Civil Judge (Jr. Div.), West Singhbhum (Chaibasa)
6. Sri Rishi Kumar, Probationary Civil Judge (Jr. Div.), Porahat (Chaibasa)
7. Sri Adnan Aqueeb, Probationary Civil Judge (Jr. Div.), Chatra
8. Sri Manoj Kumar, Probationary Civil Judge (Jr. Div.), Daltonganj (Palamau)
9. Sri Amit Gupta, Probationary Civil Judge (Jr. Div.), Daltonganj (Palamau)
10. Sri Satish Kumar Munda, Probationary Civil Judge (Jr. Div.), Daltonganj (Palamau)
11. Sri Anil Kumar III, Judicial Magistrate, Deoghar (Madhupur)
12. Ms. Rashmi Agrawal, Probationary Civil Judge (Jr. Div.), Deoghar
13. Ms. Sushila Hansda, Probationary Civil Judge (Jr. Div.), Deoghar (Madhupur)
14. Sri Nirbhay Prakash, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad
15. Sri Surendra Bedia, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad
16. Ms. Shruti Soren, Judicial Magistrate, Dhanbad
17. Ms. Pratima Oraon, Probationary Civil Judge (Jr. Div.), Dhanbad
18. Ms. Khushboo Tyagi, Probationary Civil Judge (Jr. Div.), Dhanbad
19. Ms. Punam Kumari, Probationary Civil Judge (Jr. Div.), Dhanbad
20. Sri Vishal Majhee, Judicial Magistrate, Garhwa
21. Sri Hussamuddin Waris, Probationary Civil Judge (Jr. Div.), Garhwa
22. Sri Bhupesh Chandra Samad, Judicial Magistrate, Giridih
23. Sri Ashish Agarwal, Probationary Civil Judge (Jr. Div.), Giridih
24. Sri Edith Horo, Probationary Civil Judge (Jr. Div.), Giridih
25. Sri Amikar Parwar, Probationary Civil Judge (Jr. Div.), Giridih
26. Sri Kishore Kumar, Probationary Civil Judge (Jr. Div.), Godda
27. Sri Pranav Kumar, Probationary Civil Judge (Jr. Div.), Gumla
28. Ms. Reema Kumari, Probationary Civil Judge (Jr. Div.), Hazaribagh
29. Ms. Sumeeta Shweta Minz, Probationary Civil Judge (Jr. Div.), Hazaribagh
30. Ms. Kanchan Toppo, Probationary Civil Judge (Jr. Div.), Hazaribagh
31. Ms. Darshna, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur
32. Ms. Mariam Hemrom, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur
33. Sri Walter Bhengra, S.D.J.M.-cum-Civil Judge (Jr. Div.), Jamshedpur (Ghatshila)
34. Ms. Anjilina Neelam Marki, Probationary Civil Judge (Jr. Div.), Jamshedpur
35. Ms. Kanchan Kumari, Probationary Civil Judge (Jr. Div.), Jamshedpur
36. Ms. Supriya Rani Tigga, Probationary Civil Judge (Jr. Div.), Jamshedpur
37. Sri Amit Alda, Probationary Civil Judge (Jr. Div.), Jamshedpur (Ghatshila)
38. Sri Tushar Anand, Probationary Civil Judge (Jr. Div.), Khunti
39. Ms. Lydia Francisea Kerketta, Probationary Civil Judge (Jr. Div.), Koderma

40. Sri Rahul Kumar, Probationary Civil Judge (Jr. Div.), Latehar
41. Ms. Puja Kumari Lal, Probationary Civil Judge (Jr. Div.), Lohardaga
42. Ms. Anulica Kumar, Probationary Civil Judge (Jr. Div.), Ramgarh
43. Ms. Rojleena Bara, Probationary Civil Judge (Jr. Div.), Ranchi
44. Ms. Nutan Ekka, Probationary Civil Judge (Jr. Div.), Ranchi
45. Ms. Ankita Sharma, Probationary Civil Judge (Jr. Div.), Ranchi
46. Ms. Kaveri Kumari, Probationary Civil Judge (Jr. Div.), Ranchi
47. Sri Ashok Kumar No. IV, Judicial Magistrate, Sahebganj (Rajmahal)
48. Sri Alok Singh, Probationary Civil Judge (Jr. Div.), Sahebganj
49. Sri Sushil Kumar Pingua, Probationary Civil Judge (Jr. Div.), Seraikela
50. Sri Manjeet Kumar Sahu, Probationary Civil Judge (Jr. Div.), Simdega

Sub: - Nomination to attend the "Webinar on Refresher Training Programme for Civil Judge (Jr. Div.) in Criminal Trial with CIS Training" (R-9) scheduled to be held on 7th and 8th August, 2021.

Sir / Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the "Webinar on Refresher Training Programme for Civil Judge (Jr. Div.) in Criminal Trial with CIS Training (R-9) scheduled to be held on 7th and 8th August, 2021.

The topics proposed to be covered are:-

- *Latest Judgment and Directions of Hon'ble Court
- *Arms Act with Rules
- *Forest Act (compoundable offences)
- *N.I. Act
- *PC & PNDT Act (Prohibition of Sex Selection 1994) with Amendment Rules 2012
- *C.L.A.
- *Drugs & Cosmetic Act. 1940
- *Cognizance
- *Process under Section 82 and 83 Cr.P.C.
- *Charge: Forms of Charges, Contents of Charges. Joinder and non- Joinder of Charges. alteration of Charges
- *Recording Statements under Section 313 Cr.P.C. In cases based on Circumstantial evidence documentary evidence and conspiracy cases
- *Financial Fraud Cases
- *Section 311 Cr.P.C.
- *Appreciation of evidence
- *Witness Protection
- *Sentencing
- *Fair Trial
- *Inspection of Courts & Office
- *Judgment writing/model Judgment
- *Role of Subordinate Judiciary in compliance of Section 89 CPC in the light of Afeons Case (for mediation)
- *CIS Training

The protocol of connectivity in the said training is given below:-

- (i) The officers must use their laptops and earphones provided by the e-committee to avoid sound echo.
- (ii) Login time is 10.15 A.M. to 10.30 A.M. Beyond this time, login would not be allowed.
- (iii) Participants are requested to keep themselves logged in even during the break.
- (iv) Participants are requested to keep themselves on mute during the entire session and further use chat box for raising queries.
- (v) Video shall be kept on throughout the sessions except break time. This is mandatory for considering participants participation in the Course.
- (vi) In case of internet connectivity issue or any other issue, the trainee shall join the training programme from Civil Court Conference room.

You are, therefore, directed to attend the aforesaid Webinar on the dates as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid Webinar. No individual request seeking permission to attend the Webinar will be entertained.

The Joining instructions & link to join Webinar shall be sent to you by the Academy subsequently.

Yours sincerely,
Sd/- **Sunil Kumar Singh No.1**
Registrar (Administration)

Memo No. 2513 /Apptt.

Dated, Ranchi, the 13/07/2021

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 476/JAJ dated 05.06.2021 / All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi / the Member Secretary, JHALSA / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


13.7.21
Registrar (Administration)